

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO- 1778
ANSWERED ON- 11/12/2024

Security in Delhi and other Universities

1778 Smt. Sagarika Ghose:

Will the Minister of Education be pleased to state:

- (a) whether it is a fact that the instances of mob violence is increasing in Delhi and other University campuses, if so, the steps being taken for the safety of university students;
- (b) whether CCTV and other security devices are being installed in these campuses;
- (c) whether women students are provided with hygienic facilities and security in dorms;
- (d) whether transport facilities to and from campuses are regular, safe and in good condition; and
- (e) whether hostel accommodation for male and female students is manned by 24 hour security personnel, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)

(a) to (e): As per the information received from the University Grants Commission (UGC), no instance of mob violence has been reported to UGC by any Central University, located in Delhi.

The Central Universities are autonomous bodies, established by Acts of Parliament and have their Statutory Bodies and various mechanisms to address all academic and administrative matters. All the Central Universities are competent by their statutes to ensure proper safety and unhindered progress of the students

Further, for ensuring safety and security of students in the campuses of the Higher Educational Institutions (HEIs), UGC has formulated guidelines on Safety of Students on and off campuses of HEIs, UGC Guidelines on Student's Entitlement and UGC Guidelines on basic facilities and amenities for safe secure environment for women and women cell (for sensitization, policy implementation, monitoring and grievances redressal) in HEIs. UGC has been issuing advisories/directions from time to time to all the Universities to make or amend their ordinances and other relevant statutory provisions accordingly to ensure that the directions contained in the guidelines are implemented in the best interests of students.
